

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 29.01.2021

NOTICE

Take notice that the following matter adjourned on 29.01.2021 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 1079 of 2020	Interups Inc. Vs. Kuldeep Kumar Bassi & Ors. Resolution Professional of Asian Colour Coated Ispat Ltd.	29.01.2021	11.02.2021
2.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	29.01.2021	24.02.2021
3.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Ors.	29.01.2021	22.02.2021

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar